V
C.A.No. 9445 OF 1996

ITEM NO. 113 COURT NO. 2 SECTION: IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 9445 OF 1996@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCC

COMMNR. OF S.T. ..... APPELLANT(S)

Versus

SAI PUBLICATION FUND ..... RESPONDENT(S)

(With appln. for stay and with office report)
WITH
C.A. NO. 1716/1999

Date: 13/12/2001 This appeal was called on for hearing today.

CORAM:
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant(s) Mr. S.S. Shinde, Adv.
Mr. S.V. Deshpande, Adv.

For Respondent(s) Mr. Uday Umesh Lalit, Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2
Not today.

.SP1

Kalyani. (PREM PRAKASH)@@
AAAA